

picture also, namely that we should see that nothing is done in a hurry. An explanation from the hon. Minister is needed in this behalf, for, we find in Chapter 8 of the Audit Report, Defence Services, 1960, the following observation:

"The prices of the Japanese tractors are understood to be favourable, but they must be related to their quality as well as performance."

What is their quality, and what is their performance? The reply from the Ministry should have been considered first before such remarks are incorporated in the Audit Report. Anyhow, the matter will now go before the Public Accounts Committee, and they can look into the matter. But the fact that the Auditor-General has come forward with such a statement is something very serious. I hope Parliament has already taken note of it, and something will come out of this.

श्री बजरत्न सिंह : उपाध्यक्ष महोदय, किसी भी देश की कर व्यवस्था उस देश की सरकार की नीति का दर्पण होती है। यदि हम अपने देश की कर-व्यवस्था की जांच करें, तो यह पता लगेगा कि पिछले दस बारह सालों में लगातार हमारे कर का ढांचा प्रत्यक्ष-करों से हट कर अप्रत्यक्ष-करों की तरफ़ जाता रहा है। बात बहुत ही की जाती है कि पिछले दो तीन सालों में हम ने कुछ प्रत्यक्ष कर लगाए हैं, लेकिन उन प्रत्यक्ष करों से हमें जो धन मिला है, उस की तरफ़ अगर हम ध्यान दें, तो पता लगेगा कि जो प्रत्यक्ष कर लगाए गए हैं, उन का कुछ महत्व नहीं है। दूसरी तरफ़ जो अप्रत्यक्ष कर लगाए गए हैं, वे लगातार हमें अधिक से अधिक पैसा देते रहे हैं और इस साल के बजट में भी जो कर हमें पैसा देने जा रहे हैं, वे सभी अप्रत्यक्ष कर हैं। अप्रत्यक्ष कर निश्चित रूप से जनता

पर पड़ने वाले कर हैं और प्रत्यक्ष कर वे ही देंगे, जिनके पास सामर्थ्य होगी कुछ देने की।

उपाध्यक्ष महोदय : मेम्बर साहब घगली दफ़ा घपना भाषण जारी रखें।

The House will now take up Private Members' business.

Mr. Deputy-Speaker: There are some Bills to be introduced. Shri C. K. Bhattacharya is not in his seat. Shri Pocker Sahib and Shri Jhulan Sinha are also absent.

14-31 hrs.

CEILINGS ON SALARY (IN PRIVATE SECTOR)* BILL

By Shri A. M. Tariq

Shri A. M. Tariq (Jammu and Kashmir): I beg to move for leave to introduce a Bill to provide for ceilings on salaries in private employment.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to provide for ceilings on salaries in private employment".

The motion was adopted.

Shri A. M. Tariq: I introduce the Bill.

Mr. Deputy-Speaker: Shri Subiman Ghose is absent. Shri Jhulan Sinha is also not in his seat.